

**Sixteenth Loksabha**

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Title: Need to provide special package for infrastructure development of Sabarimala Temple in Kerala.

SHRI N.K. PREMACHANDRAN (KOLLAM): Thank you very much, Madam Speaker.

I would like to raise a very important matter regarding Sabarimala Pilgrim Centre. Madam, Sabarimala Pilgrim Centre is one of the nationally important and reputed worship centres. Madam, you may kindly see that due to the flood situation in Kerala, the entire infrastructure in Sabarimala Temple has been destroyed and the restoration process is not progressing as we have expected. In such a situation, I would like to urge upon the Government of India to give central assistance for the infrastructure development of Sabarimala Worship Centre.

Further, due to the hon. Supreme Court's verdict regarding temple entry to women between the age of 10 and 50 years, made the situation so worse. It is being said that the prohibitory order under 144 Cr.P.C., issued in Sabarimala, Nilakkal and Pamba, has made the situation so worse that worshipping in Sabarimala Temple has become very difficult. So, I urge upon the Government of India to provide a special package for the infrastructure development of Sabarimala Temple.

I also urge upon the Government of India to intervene and make a peaceful climate in Sabarimala Pilgrim Centre by issuing an Ordinance to restore peace and to have a proper worship in Sabarimala Temple. ...

*(Interruptions)* Madam, the Government of India has ample legislative competence to intervene in this matter. ...*(Interruptions)*